

- (i) THE EXPORT OF DE-OILED RICE BRAN (QUALITY CONTROL AND INSPECTION) RULES, 1966.
- (ii) THE EXPORT OF CASHEW KERNELS (QUALITY CONTROL AND INSPECTION) RULES, 1966.
- (iii) THE EXPORT OF STEEL AND STEEL PRODUCTS (INSPECTION) RULES, 1966.

SHRI M. SHAFI QURESHI : Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :—

- (i) Notification S.O. No. 969, dated the 25th March, 1966, publishing the Export of De-oiled Rice Bran (Quality Control and Inspection) Rules, 1966. [Placed in Library. See No. LT-6233/66.]
- (ii) Notification S.O. No. 1023, dated the 26th March, 1966, publishing the Export of Cashew Kernels (Quality Control and Inspection) Rules, 1966. [Placed in Library. See No. LT-6233/66.]
- (iii) Notification S.O. No. 1041, dated the 30th March, 1966, publishing the Export of Steel and Steel Products (Inspection) Rules, 1966. [Placed in Library. See No. LT-6233/66.]

ANNUAL ACCOUNTS (1964-65) OF THE COAL BOARD AND RELATED PAPER

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND METALS (SHRI SYED AHMED MEHDI) : Sir, I beg to lay on the Table under sub-section (2) of section 12 of the Coal Mines (Conservation and Safety) Act, 1952, a copy of the Annual Accounts of the Coal Board for the year 1964-65 and the Audit Report thereon. [Placed in Library. See No. LT-6236/66.]

- (i) THE INTER-ZONAL WHEAT AND WHEAT PRODUCTS (MOVEMENT CONTROL) SECOND AMENDMENT ORDER, 1966.

- (ii) THE GRAM ZONE (MOVEMENT CONTROL) ORDER, 1966.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI P. GOVINDA MENON) : Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food) :—

- (i) Notification GSR. No. 612, dated the 21st April, 1966, publishing the Inter-Zonal Wheat and Wheat Products (Movement Control) Second Amendment Order, 1966.
- (ii) Notification GSR No. 613, dated the 21st April, 1966, publishing the Gram Zone (Movement Control) Order, 1966. [Placed in Library. See No. LT-6197/66 for (i) and (ii).]

I. ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE PLANTATION CORPORATION OF KERALA LTD., KOTTAYAM AND RELATED PAPERS

II. THE CARDAMOM RULES, 1966.

SHRI M. SHAFI QURESHI : Sir, I beg to lay on the Table :—

- (i) A copy of the Third Annual Report and Accounts of the Plantation Corporation of Kerala Limited, Kottayam, for the year 1964-65, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon, under sub-section (3) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-6240/66.]
- (ii) A copy of the Ministry of Commerce Notification S.O. No. 1144, dated the 6th April, 1966, publishing the Cardamom Rules, 1966, under sub-section (3) of Section 33 of the